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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

R.A.60/99 in OA 1190/97

DATE OF ORDER : 23.9.1999.

Between :-

1. A. Venkateswarlu	9. K. Rama Rao
2. V. V. Kamraju	10. M. Venkata Ramaiah
3. V. K. Sounder Rajan	11. C. Sridhara Rao
4. C. E. Arunachalam	12. D. Subba Rao
5. H. Bhavani Shanker	13. V. Satyanarayana
6. A. Ramakrishna	14. S. Gangadhara Rao
7. B. S. Prasad	15. T. Sukumar
8. KGK Murthy	... Petitioners/Applicants

And

1. The Union of India rep. by its Secretary, M/o Personnel & Training, New Delhi.
2. The Financial Adviser (Defence Services), M/o Defence (Finance), New Delhi.
3. The Controller General of Defence Accounts, R.K. Puram, New Delhi.
4. The Controller of Defence Accounts, Sec'bad.

... Respondents/Respondents

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Counsel for the Applicants : Shri A. V. Sarma

Counsel for the Respondents : Shri V. Vinod Kumar, Addl. CGSC

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CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R. Rangarajan, Member (A)).

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... 2.

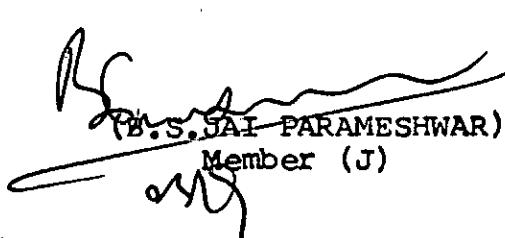
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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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The applicants in this O.A. has filed the Review Application. From the Review Application affidavit it appears that there are guidelines whereby the applicants can be promoted even if they have not passed the Departmental SAS examination.

2. The above point has been considered in para-7 page-8 of the judgement. When we have asked the learned counsel for the applicant to produce the relaxation given in the guidelines, no such relaxation was shown to us. He also relies upon two Apex Court judgements which have no bearing in this case. Hence the Review Application is dismissed. No costs.


(B.S. JAI PARAMESHWAR)
Member (J)


(R. RANGARAJAN)
Member (A)

Dated: 23rd September, 1999.
Dictated in the Open Court.

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